

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 220  
85/252/ND/2020**

**IN THE MATTER OF:**

**Income Tax Officer Ward 20(4), New Delhi**

**...APPELLANT**

**Vs.**

**ROC, Delhi and Ors (M/s. RSKM Traders Pvt. Ltd.)**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 27.01.2021  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Income Tax Department**

**:Mr. Zoheb Hossain, St. Counsel.**

**For the ROC**

**:**

**ORDER**

Heard the submissions made by the counsel for the Income Tax Department. The counsel has prayed time for filing affidavit of service. Two week's time has been granted for filing affidavit of service. Post the matter to 05.03.2021.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)